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NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA Nos.201/2017, 206/2017 and 169/2017

IN

CP (IB) No. 06/Chd/CHD/2017 (Decided matter)

In the matter of:

M/s Hind Motors India Ltd.

...Petitioner/Applicant

Present:

Mr. Arjun Pratap Atma Ram, Advocate

for the petitioner.

Mr. Kamal Satija, Advocate for the Liquidator.

Mr. Anil Kumar Aggarwal, Advocate for respondent No.1.

CA No.201/2017

Learned counsel for Mr. Ashish Mohan Gupta respondent No.1

ex-director of the company seeks short time to file reply to the application. Let

the needful be done within three days and copy of the same be supplied to the

learned counsel for the applicant during course of the day. The matter is

adjourned to 09.01.2018 for arguments.

Learned counsel for the Liquidator submits that affidavit of service

of rest of the respondents has already been filed and the service has been

effected but there is no representation from the rest of the respondents.

Necessary order in this regard shall be passed on the next date. Learned

counsel for the Liquidator submits that the compilation of certain information

required from the respondents has been supplied in CA No. 200/2017 in

CP(IB) No.03/Chd/CHD/2017 which is also listed today.

CA Nos.201/201, 206/2017 and 169/2017 IN

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CA No.206/2017

Reply to CA No.206/2017 has already been filed and copy of the

same has been supplied to the learned counsel for the applicant viz., Ashish

Mohan Gupta. List this application also on 09.01.2018 for arguments.

CA No.169/2017

Mr. Anil Kumar Aggarwal, Advocate representing Ashish Mohan

Gupta submits that an application has been filed seeking permission to

intervene in the matter. The same is yet to be listed by the Registry. Copy of

the same has, however, been supplied to the learned counsel for the Liquidator

who seeks time to file reply to the application. Let the same be filed at least

four days before the date fixed with copy advance to the counsel opposite. CA

No.169/2017 is fixed for arguments for 09.01.2018.

Sd/-

(Justice R.P. Nagrath)

Member (Judicial)

December 13, 2017

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